

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2170  
ANSWERED ON:12.08.2011  
SUPPLY OF SUBSTANDARD MEDICINES  
Jaiswal Shri Gorakh Prasad

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of cases of supply of substandard medicines/injections to various dispensaries of the Central Government Health Scheme (CGHS) that have come to notice during the last three years in the country, State/UT- wise including Delhi;
- (b) the names of the companies which have supplied the substandard medicines/ injections, State/UT-wise including Delhi, Dispensary-wise;
- (c) the quantity of the substandard medicines/injections supplied to the patients and the quantity of the stocks returned back to the companies, State/UT wise including Delhi and Uttar Pradesh; and
- (d) the persons found responsible for the same and the action taken by the Government against them?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (d):- Information is being collected and would be laid on the Table of the House.